

F. No. 01(03)/Roster/CESTAT/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 30 May 2020

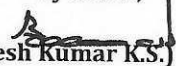
ORDER No. 47 of 2020

Hon'ble President is pleased to order the roster for **CESTAT, Mumbai** for the period from 1.6.2020 to 31.07.2020 as follows:

PERIOD/DAYS	BENCH	WORKS ASSIGNED
From 1.6.2020 to 31.7.2020 (On every Monday, Wednesday and Friday)	Dr. D.M. Misra, Hon'ble Member (Judicial) and Mr. C.J. Mathew, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 1.6.2020 to 31.7.2020 (on every Tuesday and Thursday)	Dr. D.M. Misra, Hon'ble Member (Judicial) and Mr. C.J. Mathew, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
From 1.6.2020 to 31.7.2020 (On every Tuesday and Thursday)	Mr. S.K. Mohanty, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Excise Division Bench matters
From 1.6.2020 to 31.7.2020 (On every Monday, Wednesday and Friday)	Mr. S.K. Mohanty, Hon'ble Member (Judicial)	Single Member matters
From 1.6.2020 to 31.7.2020	Dr. S.K. Pati, Hon'ble Member (Judicial)	Single Member matters
From 1.6.2020 to 31.7.2020	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member matters

Note :

1. From 1.6.2020 to 5.6.2020, Members will do Chamber work.
2. All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution.
3. Whenever any Judicial Member who is a part of Division Bench will be on leave or on tour, Dr. S.K. Pati, Member [Judicial] will be part of that Division Bench and Single Member cases listed before the Member will be heard by Mr. Ajay Sharma, Member [Judicial]. And, if Mr. S. K. Pati, Member [J] is also on leave/tour, Mr. Ajay Sharma, Member [Judicial] will be part of the Division Bench and the Single Member matters will get adjourned. In the event of leave or tour of any Technical Member the matters listed before that DB will be taken up by the other DB and the Judicial Member who was part of the earlier Division Bench will hear Single Member matters as may be notified. If two Technical Members will be on leave/tour, the DB matters will get adjourned and all the Judicial Members will hear Single Member matters by equally distributing the matters in the Single Member cause list.
4. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in.

By order,

(Bineesh Kumar K.S.)

Registrar

Copy to:- SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy Registrar/Bar Association/O/O Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Assistant Registrar